

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, BANGALORE**

REGIONAL BENCH - COURT NO. 1

Central Excise Appeal No. 20754 of 2016

(Arising out of Order-in-Original No. BLR-EXCUS-001-PRCOM-MVK-30-15-16 dated 22.02.2016 passed by the Commissioner of Central Excise, Bangalore I Commissionerate, Bengaluru.)

**M/s. Mylan Laboratories Ltd-
BLD. (Formally known as M/s.
Onco Therapies Ltd.)**

Plot No. 284/B, BJLR Industrial Area,
Jigani Hobli, Anekal Taluk,
Bangalore – 560 027.

Appellant(s)

VERSUS

**The Commissioner of Central
Excise (Appeals-I)**

No.16/1, 5th Floor, SP Complex,
Lalbagh Road,
Bengaluru – 560 027.

Respondent(s)

APPEARANCE:

Mr. Ravikumar Yanamandra, Company Employee for the Appellant

Mr. M. Sreekanth, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MR PULLELA NAGESWARA RAO,
MEMBER (TECHNICAL)**

DATE OF HEARING: 21.07.2025

DATE OF DECISION: 20.01.2026

The appeal is remanded. For order, see order of date in
Central Excise Appeal No. 22542 of 2014.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)**

Raja...